

(25)

1-10-2003.

MA-2079/03

OA-1524/03

Present: Sh. M. K. Bhardwaj, counsel for applicant
Sh. S. Rayappa, counsel for respondents

MA-2079/03

Learned Counsel for the respondents in the OA seeks to withdraw the MA 2079/03 filed in OA 1524/03, with liberty to take recourse to appropriate remedy in accordance with law. MA 2079/03 is dismissed as withdrawn with liberty, as sought for.


(SHAUKER RAJU)
M(J)


(V. K. MAHOTRA)
M(A)